

FAMILY COURT PUNE

City Survey No. 34, Final Plot No. 816/1,
Near Pune District & Sessions Court,
Shivaji Nagar, Pune 411005

Ph.No. 020-25511038
Fax No. 020-25512535
Email : mahpunefc@aij.gov.in

OFFICE ORDER

In view of circular dated 16/06/2020 issued by the Hon'ble High Court of Bombay, I undersigned pass following order for the modification of the office order dated 04th June 2020 and 06th June 2020 for the functioning of Family Court, Pune with effect from 19th June 2020 -

1. The Family Court, Pune shall continue to function in one shift only (from 11.00 a.m. to 2.00 p.m.) There shall be one Judge in the said shift. He shall be having charge of his own Court along with other Family Courts. Such Court shall deal with the hearing of Interlocutory applications, final arguments, compromised matters, petitions for divorce by mutual consent and orders and judgments in such cases.
2. The Office working shall be of four hours in said shift i.e. half an hour before and after the judicial working hours to be devoted for administration work.
3. There shall be counter on the ground floor near the entry gate for the work of filing of all types of cases and affirmation/declaration. Such cases shall be accepted at the counter between 11.00 a.m. to 2.00 p.m. on working Monday to Friday with prior appointment
4. For filing of the cases in the Court, the party or his advocate has to send a request on e-mail filingfc@gmail.com for getting date and time slot for the presentation of the case at the counter. They will be given an appointment by communicating the date and time for physical filing of a new

FAMILY COURT PUNE

City Survey No. 34, Final Plot No. 816/1,
Near Pune District & Sessions Court,
Shivaji Nagar, Pune 411005

Ph.No. 020-25511038
Fax No. 020-25512535
Email : mahpunefc@ajj.gov.in

...2...

case. They have to show the hard copy or soft copy of said intimation at the entrance gate and at the filing counter. Once physical filing is done, the hardcopy shall be kept in an isolated place for 24 hours. It shall be placed before the concerned Court not before 72 hours of such filing. If any objection is found during scrutiny the concerned party or advocate will be informed accordingly via e-mail. After the compliance of objections, the petition will be registered and placed before the Principal Judge and /or concerned Judge for further orders.

5. The applications for certified copies will be accepted at the counter on ground floor near entry gate on working Monday to Friday between 11.00 p.m. to 2.00 p.m. The ready certified copies shall be delivered at the same place in those hours.

6. A space is earmarked in the Court premises and sitting arrangement for lawyers in conformity with the norm of social distancing.

7. Save and except the directions aforesaid, the rest of the provisions envisaged in the SOP dated 04/06/2020 shall apply mutatis mutandis.

Subhash R. Kafre
17/6/2020

(Subhash R. Kafre)

Pune.

Date: 17th June, 2020

I/c. Principal Judge,
Family Court, Pune.

कौटुंबिक न्यायालय, पुणे

कार्यालयीन आदेश क्र. आस्था/ /२०२०

वाचा : १) ना. उच्च न्यायालय, मुंबई या कार्यालयाने निर्देशित केलेली मानक कार्य प्रणाली.

कार्यालयीन आदेश

प्रभारी प्रमुख न्यायाधीश, कौटुंबिक न्यायालय, पुणे न्यायालयीन कामकाजाबाबत खालील प्रमाणे सुधारित आदेश निर्गमित करित आहेत,

दिनांक १९/०६/२०२० रोजी पासून पुढील आदेश होईपर्यंत या कार्यालयाच्या आस्थापनेवरील न्यायालय एका सत्रामध्ये सुरु राहिल. सदर निर्देशानुसार खालील विवरणपत्रामध्ये नमूद केल्यानुसार सकाळी ११.०० ते दुपारी २.०० पर्यंत पहिल्या सत्रामध्ये न्यायालयाचे कामकाज पार पाडण्यात येईल.

दिनांक	न्यायिक अधिकारी यांचे नाव
१९/०६/२०२०	श्री. हितेश के. गणात्रा, न्यायाधीश, कौटुंबिक न्यायालय क्र. ३, पुणे
२०/०६/२०२०	श्री. निरंजन रा. नाईकवाडे, न्यायाधीश, कौटुंबिक न्यायालय क्र. ५, पुणे
२२/०६/२०२०	श्री. सुभाष रं. काफरे, प्रभारी प्रमुख न्यायाधीश, कौटुंबिक न्यायालय क्र. २, पुणे
२३/०६/२०२०	श्री. हितेश के. गणात्रा, न्यायाधीश, कौटुंबिक न्यायालय क्र. ३, पुणे
२४/०६/२०२०	श्री. गिरीश ग. भालचंद्र, न्यायाधीश, कौटुंबिक न्यायालय क्र. ४, पुणे
२५/०६/२०२०	श्री. निरंजन रा. नाईकवाडे, न्यायाधीश, कौटुंबिक न्यायालय क्र. ५, पुणे
२६/०६/२०२०	श्री. सुभाष रं. काफरे, प्रभारी प्रमुख न्यायाधीश, कौटुंबिक न्यायालय क्र. २, पुणे
२९/०६/२०२०	श्री. हितेश के. गणात्रा, न्यायाधीश, कौटुंबिक न्यायालय क्र. ३, पुणे
३०/०६/२०२०	श्री. गिरीश ग. भालचंद्र, न्यायाधीश, कौटुंबिक न्यायालय क्र. ४, पुणे

: २ :

कर्तव्यावर हजर असलेल्या न्यायिक अधिकारी यांनी स्वतःचा कार्यभार सांभाळून या कार्यालयाच्या आस्थापनेदरील इतर न्यायालयांचा कार्यभार सांभाळावा.

प्रशासकिय कामासाठी कार्यालयाची वेळ सकाळी १०.३० ते दुपारी २.३० वा. पर्यंत राहिल.

संबंधितांना त्याप्रमाणे कळविण्यात यावे.

पुणे
दिनांक : १७/०६/२०२०

सुभाष रं. काफरे
१५/६/२०२०

(सुभाष रं. काफरे)
प्र. प्रमुख न्यायाधीश,
कौटुंबिक न्यायालय, पुणे.